

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1197/2014

Thursday, this the 17<sup>th</sup> day of March 2016

**Hon'ble Mr. Sudhir Kumar, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Mr. Krishan Pal (Aged about 22 1/2 years)  
s/o Mr. Rampal Singh, presently terminated  
group 'C' (MTS) Employee  
while holding appointment against the post of Chowkidar  
in the Establishment of GE (South) Meerut  
a Subordinate Establish of CWE  
under HQCE Bareilly Zone, E-in-Cs  
Branch AHQ Ministry of Defence  
r/o Gali No.1, Krishna Colony  
Rohta Road, Meerut, UP250002

..Applicant

(Mr. VPS Tyagi, Advocate)

Versus

Union of India through

1. The Secretary  
Ministry of Defence  
South Block, New Delhi-1
2. The Engineer-in-Chief  
E-in-C's Branch AHQ  
Kashmir House Rajaji Marg, New Delhi
3. The Chief Engineer MES  
HQ Central Command  
Pin 900450  
C/o 56 APO
4. The HQ Chief Engineer  
Bareilly Zone, Sarvatia Bhawan  
Station Road, Bareilly.
5. The Commander Works Engineer  
(CWE)  
The Mall  
Meerut Cantt-250001
6. The GE (South)  
Meerut Cantt-250001

..Respondents

(Mr. Ranjan Tyagi, Advocate)

**O R D E R (ORAL)**

**Mr. Sudhir Kumar:**

Learned counsel for respondents submits that the applicant has since joined the post and an affidavit to that effect has already been filed. On the basis of these submissions, Original Application is disposed of, but there shall be no order as to costs.

**( Raj Vir Sharma )  
Member (J)**

**( Sudhir Kumar )  
Member (A)**

**March 17, 2016**  
/sunil/